

12.20 hrs.

PAPERS LAID ON THE TABLE

STATEMENT RE. ALLEGED MISBEHAVIOUR OF A TELEPHONE MONITOR IN AHMEDABAD TELEPHONE DISTRICT

THE MINISTER OF COMMUNICATIONS (SHRI K. BRAHMANANDA REDDY): I beg to lay on the Table, in response to the matter under rule 377 raised by Kumari Maniben Patel in the House on 12-8-1974, a statement (Hindi and English versions) regarding alleged misbehaviour of a telephone monitor in Ahmedabad Telephone District [*Placed in Library See No LT- 8377/74*].

ANNUAL REPORT OF NRDC FOR 1972-73

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY AND AGRICULTURE (SHRI C. SUBRAMANIAM): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the National Research Development Corporation of India, New Delhi, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956 [*Placed in Library. See No LT-8378/74*].

STATEMENT RE. S.Q. No. 461 DATED 22-8-74

THE MINISTER OF SUPPLY AND REHABILITATION (SHRI R. K. KHADILKAR): I beg to lay on the Table, in pursuance of an assurance 2037 L.S.—3

given on 22-8-1974 during a supplementary on Starred Question No 461, a statement (Hindi and English versions) showing details of assistance admissible to the Pak Nationals (in camps) in Gujarat. [*Placed in Library. See No. LT-8379/74*].

REVIEW & ANNUAL REPORT OF NATIONAL TEXTILE CORPORATION & ANNUAL REPORT OF NATIONAL PRODUCTIVITY COUNCIL FOR 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI) I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956.—

(i) Review by the Government on the working of the National Textile Corporation Limited, New Delhi, for the year 1972-73.

(ii) Annual Report of the National Textile Corporation Limited, New Delhi, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-8380/74*].

(2) A copy of the Annual Report (Hindi and English versions) of the National Productivity Council, New Delhi, for the year 1972-73. [*Placed in Library. See No. LT-8381/74*].